

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:3442
ANSWERED ON:24.03.2005
UNLOCKING CROSS HOLDINGS
Rao Shri Sambasiva Rayapati

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether issue of unlocking cross holdings among the three public sector oil companies namely ONGC, Indian Oil and GAIL has been approved by the Government;
- (b) if so, whether Group of Ministers who were asked to make recommendations on this issue has submitted its Report;
- (c) if so, the details thereof; and
- (d) the time by which these recommendations are likely to be implemented?

Answer

MINISTER OF PETROLEUM & NATURAL GAS AND PANCHAYATI RAJ (SHRI MANI SHANKAR AIYAR)

- (a): No, Sir.
- (b): The proposal has not been referred to any Group of Ministers.
- (c) & (d): Do not arise.